## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 271 OF 2017**

Dated: 21<sup>st</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Hubli Electricity Supply Company Ltd. & Ors. .... Appellant(s)

Vs.

Udupi Power Corporation Limited & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. D. L. Chidanand

## **ORDER**

Admit. Issue notice to the respondents returnable on 01.11.2017. Dasti, in addition, is permitted.

List the matter on <u>01.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt